

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 4265
ANSWERED ON 26/03/2025

SOLAR PUMPS UNDER PM-KUSUM

4265. DR. JAYANTA KUMAR ROY

will the minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of farmers in Jalpaiguri district benefitted from the Pradhan Mantri Kisan Urja Suraksha Evam Utthaan Mahabhiyan (PM-KUSUM) meant for solar-powered irrigation pumps;
- (b) whether there are plans to expand the scheme to cover more agricultural lands in the district; and
- (c) if so, the details of subsidy allocations and timelines for implementation?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (c) PM-KUSUM is a demand-driven scheme, and capabilities are allocated based on the demand raised by the state and milestones achieved. The responsibility of beneficiary selection and implementation is of the State Implementing Agency (SIA).

The State of West Bengal had an initial sanction of 10,000 pumps under Component-B of PM KUSUM Scheme, which was withdrawn due to no progress and no milestones achieved, after due notice to the State.

Currently, there is no proposal from the State of West Bengal for any allocation and expansion of the PM KUSUM scheme in the state.
